

Fact Finding Committee report in the matter of OA No. 248/2024(CZ), Sunil Kumar Saini V/s Regional Officer, Jaipur (North), Rajasthan State Pollution Control Board & Ors. as per the directions of Hon'ble NGT, Central Zone Bench, Bhopal

Background

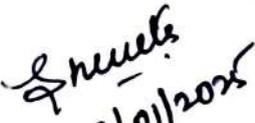
In the case filed by Sunil Kumar Saini V/s Regional Officer, Jaipur (North), Rajasthan State Pollution Control Board & Ors. before the Hon'ble National Green Tribunal, Central Zone Bench, Bhopal, the applicant Sh. Sunil Kumar Saini has raised the issue as under: -

1. That M/s Govind Engineering and M/s Shankar Engineering Works are running factories in the residential area namely Mahadev Nagar, Harmada, Jaipur Rajasthan where the applicant is residing with his family. The said factories are engaged in engineering services, operating CNC machines to manufacture spare parts for heavy duty vehicles such as Trucks and Tractors at their factory. It is alleged that in this factory labourers work round the clock engaging in heavy metal beating and moulding and unload materials from the trucks day and night which causes serious disturbances to the residents of the area; Severe disturbances at odd hours due to movement of heavy transport vehicles. It is alleged that there is persistent noise pollution during odd hours severely impacting the sleep of the people residing in the surrounding area.
2. That Scrap iron from this unit is often laid unattended on the road; trucks are often seen parked in the streets posing significant safety hazards; children are unable to play outside and senior citizens are also restricted from moving freely in the area. It is also alleged that M/s Tanuj Industries has also engaged in recycling in plastic waste and during the process of recycling, huge amount of water is used and the untreated water from the said factory is discharged on the road or adjoining agricultural fields thereby degrading the nearby agricultural land. It is alleged that the water discharge from the factory after treatment of plastic materials, containing plastic molecules, contaminates the ground water, agricultural land.
3. That micro dust particles emitted from the factory operated in the name of M/s Govind Engineering, M/s Shankar Engineering Works and M/s Tanuj Industries accumulates all foods, water and various services within the houses of the applicants and other residents living in the surrounding areas posing a serious health risk through inhalation and ingestion of these particles leading to respiratory issues, allergic reactions and other health complications.

Order

Hon'ble NGT Central Bench, Bhopal passed an order dated 26.11.2024 which inter alia says as under:


 मुकेश कुमार मूंड
 अति. जिला कलक्टर एवं
 अति. जिला मजिस्ट्रेट
 जयपुर


 8/01/2025
 श्वेता गुप्ता
 वरिष्ठ वैज्ञानिक अधिकारी

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"10. Considering the allegations made, we deem it appropriate to constitute a Fact Finding Committee comprising of the following members: -

- i) The District Collector, Jaipur, Rajasthan or his representative not below the rank of Additional District Magistrate; and
 - ii) Senior Scientist, Rajasthan State Pollution Control Board.
11. The committee shall visit the industrial site of Respondent Nos. 2, 3 and 4 and submit its Fact Finding Report on affidavit within four weeks with reference to the allegations made in the Original Application.
12. If violations are found, the committee shall recommend remedial measures as well as the action proposed to be taken against the violators.
13. The District Collector, Jaipur, Rajasthan shall be the Nodal Office for all logistic purposes as well as for filing the Joint Committee report on Affidavit."

Fact Finding Committee

Fact Finding committee has been constituted in compliance of Hon'ble NGT, Central Zone Bench, Bhopal's order dated 26.11.2024. Copy of letter dated 06.12.2024 of RSPCB and letter dated 12.12.2024 of District Collector, Jaipur are enclosed and collectively marked as **Annexure-1**. Representatives of Fact Finding Committee are as under:

- (i) Sh. Mukesh Kumar Moond, Additional District Magistrate, Jaipur (North), District Collector, Jaipur.
- (ii) Smt. Shweta Gupta, Senior Scientific Officer, RSPCB, Jaipur.

Field Visit

The following persons conducted field visit on dated 08.01.2025:

- (i) Sh. Mukesh Kumar Moond, Additional District Magistrate, Jaipur (North), District Collector, Jaipur.
- (ii) Smt. Shweta Gupta, Senior Scientific Officer, RSPCB, Jaipur.
- (iii) Sh. Niranjana Atal, Junior Scientific Officer, Regional Office, RSPCB, Jaipur(North).
- (iv) Sh. Narendra Yadav, Junior Scientific Officer, Regional Office, RSPCB, Jaipur(North).

Observations

During field visit and on perusal of records, it was observed: -

- (i) The location of Appellant and Respondent no. 2, 3 & 4 was visited by the committee in presence of appellant and it was observed that M/s Shri Govind Engineering, M/s Shankar Engineering Works and M/s Tanuj Industries are running in the residential area namely Mahadev Nagar, Harmada, Jaipur Rajasthan which is located on agricultural land. Photocopy of Jamabandi are enclosed and marked as **Annexure-2**. The said factories are engaged in engineering services like heavy metal beating, moulding, cutting, sanding, knurling, drilling, deformation,

मुकेश कुमार मुंड
अति. जिल्हा/कॉलेक्टर एवं
अति. जिला मजिस्ट्रेट
(उत्तर) जयपुर

Shweta
08/01/2025
श्वेता गुप्ता
रिजि. वैज्ञानिक अधिकारी

- facing, threading and turning through lathe machines, drilling machines and CNC machines. All the industrial units are running illegally in agricultural land without land conversion by Jaipur Development Authority, whereas, two out of these units are running without prior permission of Rajasthan State Pollution Control Board (For control of pollution). M/s Govind Engineering has acknowledgement under Green category from Rajasthan State Pollution Control Board.
- (ii) During the visit, all 03 units were operational. M/s Shri Govind Engineering has 07 Lathe machines, 04 CNC machines and 02 drilling machines, M/s Shankar Engineering Works has 04 Lathe machines and 02 drilling machines and M/s Tanuj Industries has 05 Lathe machines, 01 Grinder machine and 02 drilling machines (Photographs of the units taken during visit of committee are enclosed as **Pic.-1.**).
- (iii) M/s Govind Engineering has acknowledgement under Green category from Rajasthan State Pollution Control Board. Presently M/s Shankar Engineering Works & M/s Tanuj Industries are running without valid consent/acknowledgement from RSPCB.
- (iv) M/s Shri Govind Engineering for expansion, M/s Shankar Engineering Works & M/s Tanuj Industries have applied for Consent to establish and Consent to operate under Water Act, 1974 and Air Act, 1981. Photocopy of Consent applications are enclosed and marked as **Annexure-3**. Same shall be disposed on merit of individual cases.
- (v) All 03 units were provided shed to curb the impact of air pollution and noise pollution but it is not sufficient. Loading and unloading of materials from the trucks was not carried out at the time of visit, whereas, movement of heavy transport and loading vehicles in abundance were observed on the road. It creates risk of accidents and disturbances to the residents of the area. Due to movement of heavy vehicles, the possibilities of noise pollution and air pollution cannot be ruled out.
- (vi) To assess the quantity of dust and metallic particles in ambient air, Air monitoring was conducted on rooftop of house of Applicant Sh. Sunil Kumar Saini, Jodala Power House, Mahadev Nagar, Bhadarna Road, Sikar Road, Jaipur, when units were operational condition and also in non-operational condition. Results of analysis reports reveals that particulate matter in ambient air exceeding from the prescribed standards, in both the conditions when the units were operational and non-operational. Photocopy of Air Monitoring reports are enclosed and marked as **Annexure-4** (Photographs of the air monitoring done during visit of committee are enclosed as **Pic.-2**).
- (vii) To assess the persistent noise pollution, due to heavy metal beating and moulding, movement of heavy transport and loading vehicles and loading & unloading materials from the trucks, Noise monitoring was conducted at the main gate of house of Applicant Sh. Sunil Kumar Saini,

मुकुंद कुमार मुंड
अति. जिला कलेक्टर एवं
अति. जिला मजिस्ट्रेट
शहर (उत्तर) जयपुर

8/10/2024
श्वेता मुंडा
वरिष्ठ वैज्ञानिक अधिकारी

Jodala Power House, Mahadev Nagar, Bhadarna Road, Sikar Road, Jaipur, when units were operational and non-operational. Results of analysis reports reveals that Noise level (Leq dB A) in ambient noise exceeding from the prescribed standards, in both the conditions when the units were operational and non-operational. Photocopy of Noise Monitoring reports are enclosed and marked as **Annexure-5** (Photographs of the noise monitoring done during visit of committee are enclosed as **Pic.-3**).

- (viii) The exceeding parameters of ambient air and ambient noise may create public nuisance, health hazard to children and senior citizens and posing serious health risks.
- (ix) The scrap iron was found in all the units. Unit's representatives were asked about disposal of scrap iron and they informed that they sell scrap iron to some other factory and produced the past bills of supply of scrap iron at the time of inspection. The scrap iron was not observed on the road at the time of inspection. Photocopy of Past bills are enclosed and marked as **Annexure-6** (Photographs taken during visit of committee of the scrap iron found in the units are enclosed as **Pic.-4**).
- (x) M/s Tanuj Industries was visited to verify the allegation of complainant for discharge of water after treatment of plastic materials. An outlet towards the agricultural land outside unit's premises was found near boundary of the unit and sample of waste water was not taken as no treatment of plastic material and no discharge of waste water was found at the time of visit (Photographs of the outlet taken during visit of committee are enclosed as **Pic.-5**). Plastic containers, a grinding machine and sacks of crushed plastic granules were found in the unit's premises (Photographs of the unit M/s Tanuj Industries taken during visit of committee are enclosed as **Pic.-6**). There is a possibility that this drainage of waste water problem can create hazardous situation in monsoon.
- (xi) Hence, all the industries are creating disturbance to nearby residents.

Enclosures

- (i) Copy of letter dated 06.12.2024 of RSPCB and letter dated 12.12.2024 of District Collector, Jaipur are enclosed and collectively marked as **Annexure-1**.
- (ii) Photocopy of Jamabandi are enclosed and marked as **Annexure-2**.
- (iii) Photocopy of Consent applications are enclosed and marked as **Annexure-3**.
- (iv) Photocopy of Air Monitoring reports are enclosed and marked as **Annexure-4**.

मुकेष कुमार शर्मा
अति. जिला कलेक्टर एवं
अति. जिला मजिस्ट्रेट
(उत्तर) जयपुर

08/01/2025
श्वेता गुप्ता
वरिष्ठ वैज्ञानिक अधिकारी

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- (v) Photocopy of Noise Monitoring reports are enclosed and marked as **Annexure-5**.
- (vi) Photocopy of Past bills are enclosed and marked as **Annexure-6**.
- (vii) Photographs of the units taken during visit of committee are enclosed as **Pic.-1**.
- (viii) Photographs of the air monitoring done during visit of committee are enclosed as **Pic.-2**.
- (ix) Photographs of the noise monitoring done during visit of committee are enclosed as **Pic.-3**.
- (x) Photographs taken during visit of committee of the scrap iron found in the units are enclosed as **Pic.-4**.
- (xi) Photographs of the outlet taken during visit of committee are enclosed as **Pic.-5**.
- (xii) Photographs of the unit M/s Tanuj Industries taken during visit of committee are enclosed as **Pic.-6**.

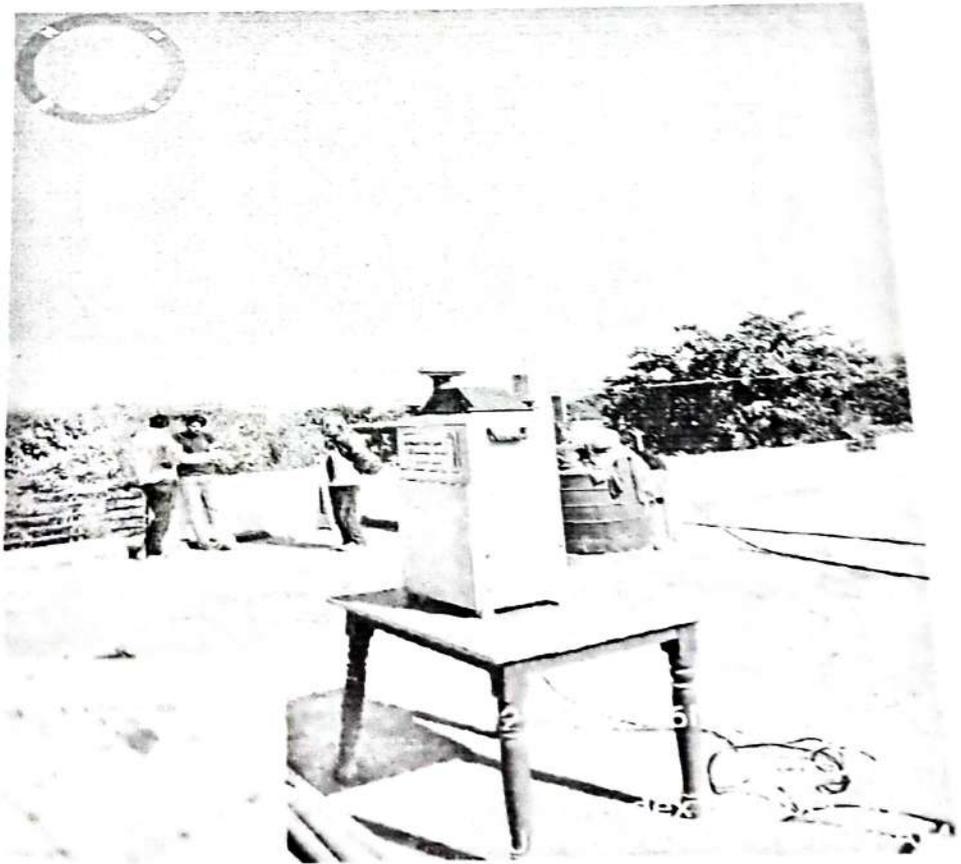
Shweta Gupta
8/01/2025
(Shweta Gupta)
Senior Scientific Officer
रावेना गुप्ता
मुख्य वैज्ञानिक अधिकारी
RSPB, Jaipur

Mukesh Kumar Mond
8/01/25
(Mukesh Kumar Mond)
Additional District Magistrate एवं
जिला कलेक्टर एवं
जायपुर नॉर्थ सिटी
Jaipur (North) सिटी
शहर (उत्तर) जयपुर

Pic.-1



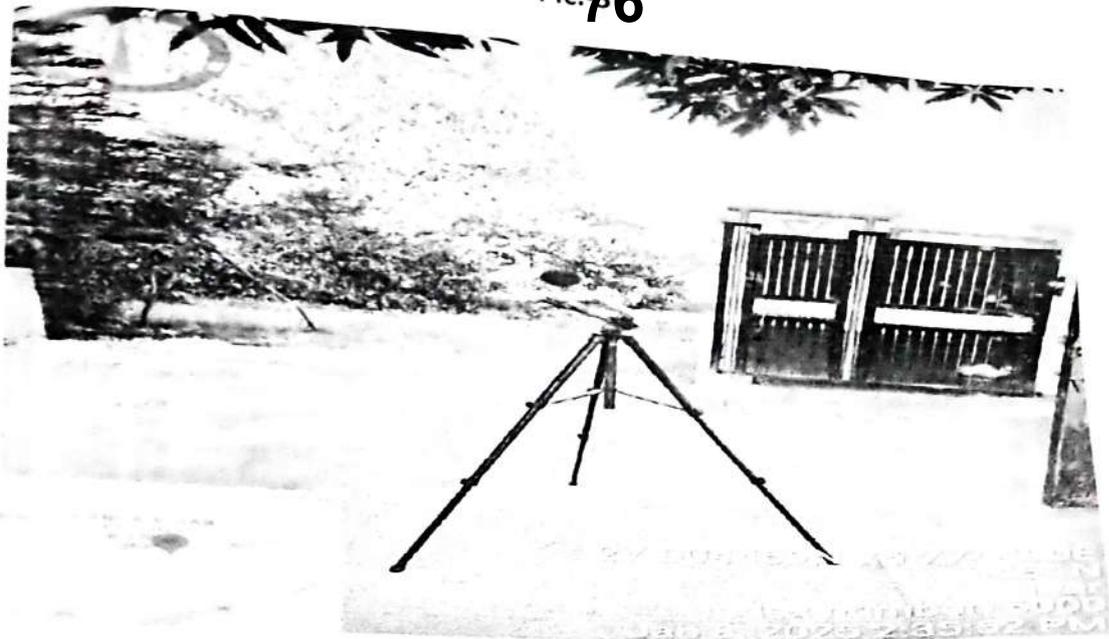
Pic.-2



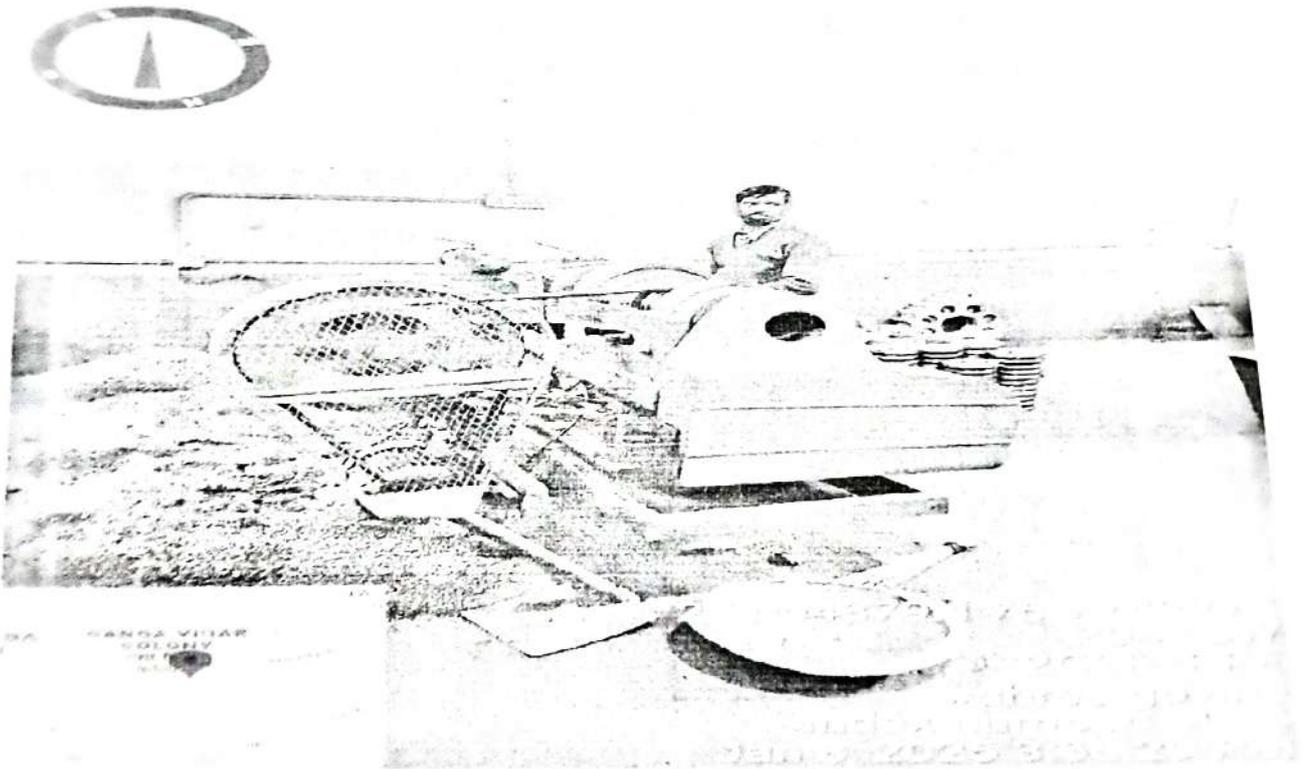
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Pic. 76



Pic.-4.

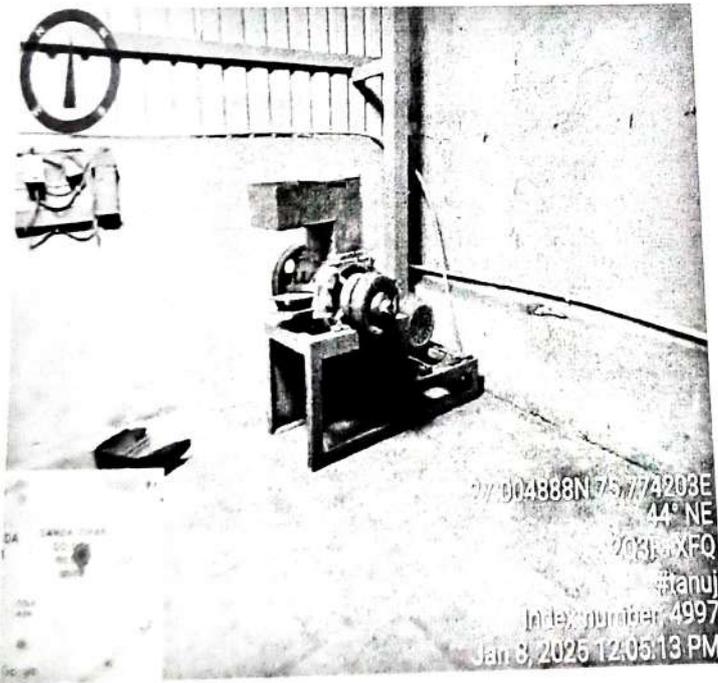


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Pic.-6



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*[Signature]
8/1/25*



Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, Jhalana Doongri, Jaipur-302004

Phone : 0141- 2716804, 2716800 e-mail : member-secretary@rpscb.nic.in

Helpline No. : 0141-2716877

No. F.10 (669) RPCB/Legal/NGT/2024/1457

Date: 06-12-2024

✓ Mrs. Shiveta Gupta,
SSO & GIC- Noise Monitoring and Instrumentation,
Rajasthan State Pollution Control Board,
Jaipur.
Mobile No.: 9460312924

Subject - Regarding the Hon'ble National Green Tribunal, Bhopal order dated 26.11.2024 passed in Original Application No. 248/2024 (CZ), Sunil Kumar Saini V/s Regional Officer, Jaipur (North), Rajasthan State Pollution Control Board & Ors.

Sir,

With reference to above subject matter, it is to inform that the Hon'ble NGT has passed an order dated 26.11.2024 and directed inter-alia as follow:-

"10. Considering the allegations made, we deem it appropriate to constitute a Fact Finding Committee comprising of the following members: -

i) The District Collector, Jaipur, Rajasthan or his representative not below the rank of Additional District Magistrate; and

ii) Senior Scientist, Rajasthan State Pollution Control Board.

11. The Committee shall visit the industrial site of Respondent Nos.2, 3 and 4 and submit its Fact Finding Report on affidavit within four weeks with reference to the allegations made in the Original Application.

12. If violations are found, the Committee shall recommend remedial measures as well as the action proposed to be taken against the violators.

13. The District Collector, Jaipur, Rajasthan shall be the Nodal Office for all logistic purposes as well as for filing the Joint Committee Report on affidavit."

In light of the aforesaid order dated 26.11.2024, you are hereby nominated as member of the committee constituted vide the aforesaid order on behalf of the RSPCB with the direction to ensure compliance of the Hon'ble NGT dated 26.11.2024. Copy of the Hon'ble NGT order dated 25.11.2024 is being enclosed for ready reference.

Enclosed-As above

(Vijni N.)
Member Secretary

Copy to following for information/necessary action -

1. District Collector, Jaipur, Rajasthan.
2. Regional Officer, RSPCB, Jaipur (North).

Signature valid

Member Secretary

Digitally signed by Member Secretary
Designation: Member Secretary
Date: 2024.12.05 11:35:49 IST
Reason: Approved



aj Rel No.: 12260667

Shiveta
08/01/2025

BR

आदेश

माननीय राष्ट्रीय हरित प्राधिकरण केन्द्रीय बैठ भोपाल प्रकरण संख्या 248/2024 (सीजेड) उनयान सुनिल कुमार सैनी बनाम राजस्थान राज्य प्रदूषण नियंत्रण मण्डल एवं अन्य माननीय नेशनल ग्रीन ट्रिब्यूनल भोपाल द्वारा पारित आदेश दिनांक 26.11.2024 में जाँच करने हेतु संयुक्त कमेटी का गठन किया गया है। जिसमें जिला कलेक्टर, जयपुर के प्रतिनिधि के रूप में अति० जिला कलेक्टर जयपुर शहर (उत्तर), जिला कलेक्टर, जयपुर को नियुक्त किया जाता है।

(डॉ जितेंद्र कुमार सोनी)
जिला कलेक्टर
जयपुर

दिनांक: 12/12/24

क्रमांक:-आर-1/(161)24/248-2024/विविध/ 4521

प्रतिलिपि:- निम्न को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

1. अति० जिला कलेक्टर जयपुर शहर (उत्तर), जिला कलेक्टर, जयपुर
2. सदस्य सचिव, राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, 4 इन्ड्रिस्टियल एरिया, झालाना डूंगरी, जयपुर के पत्रांक 1457 दिनांक 06.12.24 के क्रम में सूचनार्थ प्रेषित है।

जिला कलेक्टर
जयपुर

Shree
08/01/2025

R

RajKaj Ref
12358654



Signature valid

Digitally signed by Jitendra K
Designation : Collector & Dis
Magistrate

0141-2209001(O) 0141-2209000(Fax) E-mail: jaipur@jaipur.nic.in Date: 2024.12.12 Reason: Approved

का नाम :- हरमाडा
खेचट हल्का :- हरमाडा
भू. अभि. नि. :- हरमाडा
तहसील :- आमेर
जिला :- जयपुर

अंतिम सीमाना आगाव गन्वत :- 2076 - 2079 जमाबंदी 2076 (वर्ष 2019) से स्थायी
भूमि धारक का नाम :- राज. सरकार
क्षेत्रफल की ईकाई :- डिसेंटर
खाता संख्या नया :- 54
खाता संख्या पुराना :- 52

काश्तकार का नाम:-

1. गोपाललाल पुत्र सेवा हिस्सा- 1/3 जाति- माली सा. देह खातेदार
2. दुर्गालाल पुत्र सेवा हिस्सा- 1/3 जाति- माली सा. देह खातेदार
3. बाबूलाल पुत्र सेवा हिस्सा- 1/3 जाति- माली सा. देह खातेदार,

खसरा संख्या	क्षेत्रफल	भूमि वर्गीकरण	कृषक द्वारा संदत्त लगान	रिंचाई के साधन	अन्तरण के क्रम में प्रमाणित नामान्तरकरण संख्या व दिनांक	टिप्पणी
386	0.3000	चाही A	0.3000	12.75	390	
393	0.0500	चाही A	0.0500	2.13	390	
399	0.1300	चाही A	0.1300	5.53	390	
कुल खसरे - 3	0.4800		0.4800	20.4100		

यह प्रपत्र केवल प्रार्थी की जानकारी के लिए है।

इसका उपयोग किसी भी न्यायालय में साक्षी के रूप में नहीं किया जा सकता है।

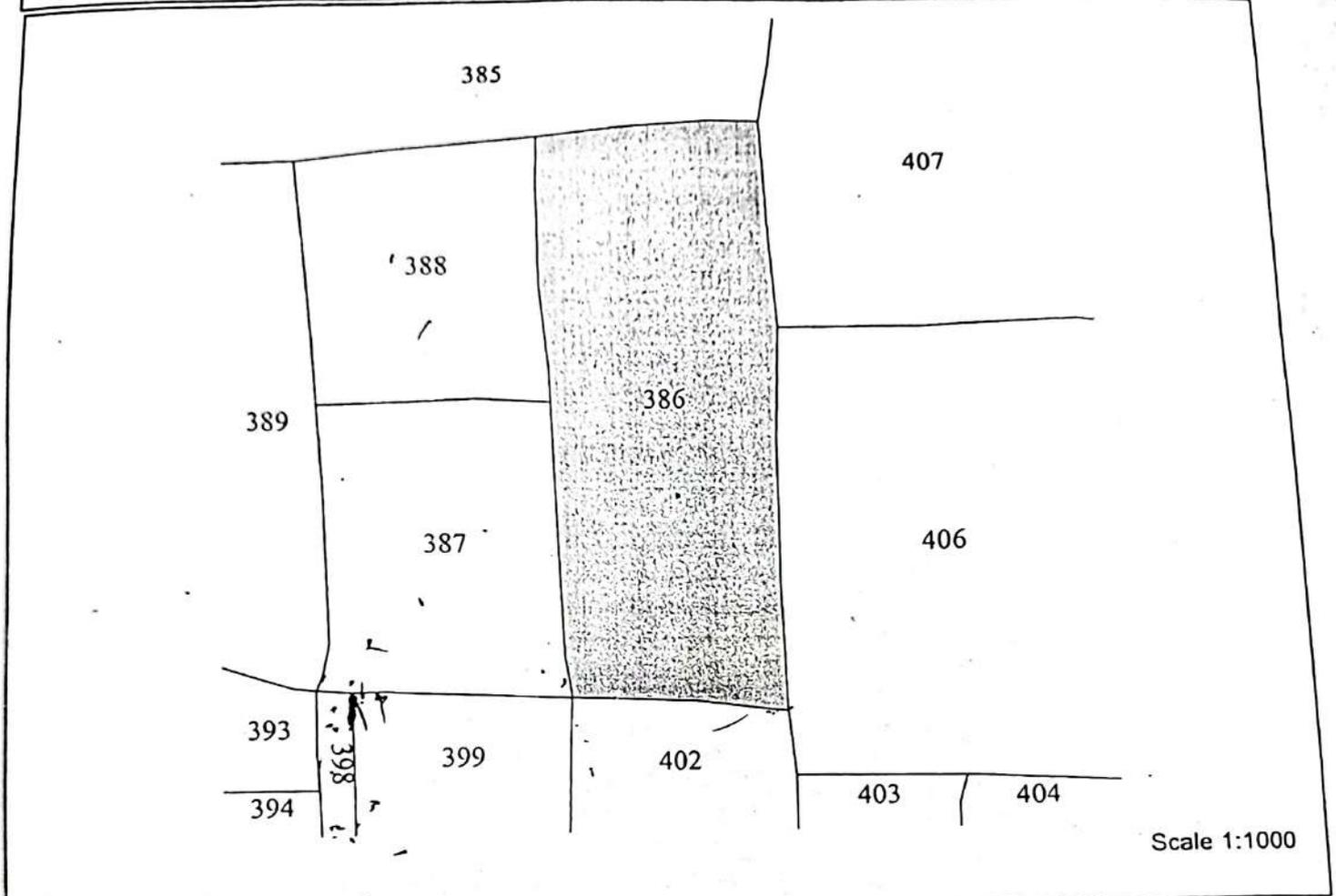
नकल जारी करने की तिथि :- 29-Apr-2023



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08/01/2025

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खसरा संख्या : 386 क्षेत्रफल : 0.3000 Hectare खाता संख्या : 54 पुराना खाता संख्या : 52

भूमि किस्म [क्षेत्रफल लगान] : चाही A [0.3000, 12.75]

- 1.) गोपाललाल पुत्र सेवा हिस्सा- 1/3 जाति- माली सा. देह खातेदार
- 2.) दुर्गालाल पुत्र सेवा हिस्सा- 1/3 जाति- माली सा. देह खातेदार
- 3.) बाबूलाल पुत्र सेवा हिस्सा- 1/3 जाति- माली सा. देह खातेदार

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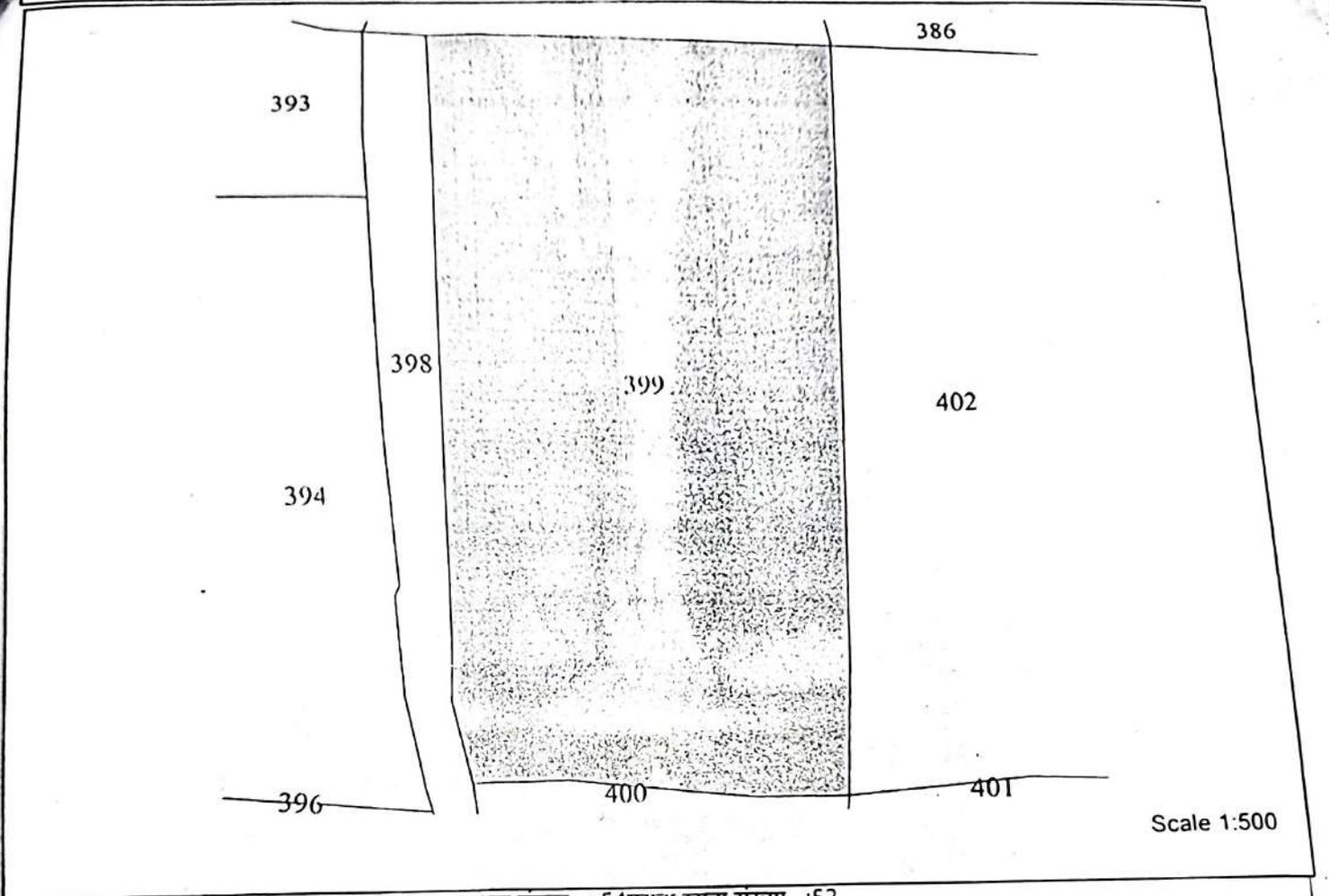
Shukla
08/01/2025

सक्षम अधिकारी के हस्ताक्षर एवं सील

- नोट :-
1. यह प्रपत्र केवल प्रार्थी की जानकारी के लिए है।
 2. इसका उपयोग किसी भी न्यायालय में साक्ष्य के रूप में नहीं किया जा सकता है।
 3. प्रविष्टियों में संशोधन/सत्यापित प्रतिलिपि हेतु सम्बंधित जिला/तहसील कार्यालय में संपर्क करें। ULPIN no : null

Q

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388-



खसरा संख्या : 399 क्षेत्रफल : 0.1300 Hectare खाता संख्या : 54 पुराना खाता संख्या : 52

भूमि किरम [क्षेत्रफल लगान] : चाही A [0.1300, 5.53]

- 1.) गोपाललाल पुत्र सेवा हिस्सा- 1/3 जाति- माली सा. देह खातेदार
- 2.) दुर्गालाल पुत्र सेवा हिस्सा- 1/3 जाति- माली सा. देह खातेदार
- 3.) बाबूलाल पुत्र सेवा हिस्सा- 1/3 जाति- माली सा. देह खातेदार

Shree
08/01/2025

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सक्षम अधिकारी के हस्ताक्षर एवं सील

- नोट :-
1. यह प्रपत्र केवल प्रार्थी की जानकारी के लिए है।
 2. इसका उपयोग किसी भी न्यायालय में राक्ष्य के रूप में नहीं किया जा सकता है।
 3. प्रविष्टियों में संशोधन/सत्यापित प्रतिलिपि हेतु सम्बंधित जिला/तहसील कार्यालय में संपर्क करें। ULPIN no : null

GR

Rajasthan State Pollution Control Board

83 RM I



Application for Consent to Operate under section 21 of the Air (Prevention and Control of Pollution) Act, 1981

Print Date: 1/13/2025

Date: 25/12/2024

From:-

SHRI GOVIND ENGINEERING KHASRA NO.399 VILLAGE HARMADA TEHSIL RAMPURA DABRI JAIPUR JAIPUR JAIPUR

To, Regional Officer Opp. Road No 5, VKIA, Sikar Road, Jaipur Phor : 0141-2332263

Unit ID: 130283

Application ID: 388992

Application Type: CTO AIR/WATER - Fresh

Disposing Authority: Jaipur

Address: Opp. Road No 5, VKIA, Sikar Road, Jaipur

Sir,

I/We hereby apply for obtaining

Consent, in Form No. I under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 (No. 14 of 1981) for Consent to Operate any industrial, plant owned by SHRI GOVIND ENGINEERING (Name of Director/ proprietor/ partner etc.)

Part I: General Information

A. Details of Industry/ Activity/ Service/ Operation/ Process:-

Table with 2 columns: Field Name and Value. Fields include Name of Industry, Name and Designation of the Applicant, Correspondence Address, Site Address, Plot No./ Khasra No., etc.

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Handwritten signature and date: 08/01/2025

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41611 Job Work of Agricultural Equipment 15000, NO'S/MOR Product 15000

(c) Electric Energy/Water Requirement (Kilo Watt/Kilo liter per Day)

SrNo	Total	In Process	In Pollution Control Measure	Total Water Requirement	Fresh Water Component	Recycle Water Component
5578258	58	58	0	1	1	0

(d) Water Consumption Details (Kilo liter per Day)

SrNo	Source of Water	Boiler / Cooling	Domestic	Industrial Process	Others
251067	Any Other	0	0.5	0	0.5

Part III: Information related to Effluent Generation, Treatment and Disposal

(a) Effluent Generation & Disposal Details

S. No.	Type of Effluent(Trade/Domestic)	Quantity of Effluent Generated (KLD)	Recycled in the Process/Activity (KLD)	Disposed/Discharged (KLD)	Mode of Disposal
137920	Domestic Sewage	0.3	0	0.3	Septic Tank and Soakpit

(b) Mode Of Treatment and disposal

N/A

(c) Type of treatment system installed

N/A

Part IV: Information related to Air Pollution and Control Systems

(a) Air Emission Details

A- Process Stacks

Not Applicable...

B- Flue gases stacks

Not Applicable...

C- Fugitive emission

Not Applicable...

D- Details of D. G. Sets

Not Applicable...

Part V: Information related to Solid Waste:

Not Applicable...

Part VI: Information related to Consent Fee Deposition

DD Number	DD Date	DD Amount	Challan No.	Payment mode	Token No	Transaction Date	Transaction Status
126593148	25/12/2024	1000.00	CTO-AW51578161	Online Payment (By Rajasthan Payment Platform)	126593148	Dec 25 2024 12:00AM	SUCCESS
333332712241541	27/12/2024	85500.00	CTO-AW33284548	Offline Payment (By Challan)	333332712241541	Dec 27 2024 12:00AM	SUCCESS

Sheet 08/01/2025

Handwritten signature

86

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depositing
by
through
(NEFT)

1. I/ We, hereby declare that the information furnished above is correct to the best my/ our knowledge

2. I/We, hereby submit that in case of change, either of the point of characteristic of discharge or the quantity of discharge or its quality, a fresh application for consent shall be made and until such consent is granted no change shall be made.

3. I/We, understand the State Board and its official authorized in this behalf by the State Board can make necessary changes/ modification in the data provided by me/ us while deciding the application on the basis of the information provided by me/ us.

Date:-
Place

Signature
Name
Designation
Seal

Note:

I. Consent application must be accompanied with the fees as specified in the notifications issued by the State Government time to time.

II. Consent fee shall be paid through Bank Draft payable in favour of the Member Secretary, Rajasthan State Pollution Control Board or through ECS or through e-Mitra/ CSC or Bank Challan or any other facility as per orders issued by the State Board time to time.

III. Documents as per check list as specified by the State Board shall be submitted along with the application.

IV. All documents including consent application form submitted to the State Board shall be signed/ attested by the proprietor/ authorized signatory along with seal.

A

Shree
08/01/2025

87
Rajasthan State Pollution Control Board
FORM I



Application for Consent to Operate under
section 21 of the
Air (Prevention and Control of Pollution) Act,
1981

Print Date: 1/13/2025

Date: 29/12/2024

From:-

SHANKAR ENGINEERING
WORKS 399 Village
Harmada Tehsil Rampura
Dawri Jaipur JAIPUR JAIPUR

To,
Regional Officer Opp. Road
No 5, VKIA, Sikar Road,
Jaipur Phone: 0141-2332263

Unit ID: 139995

Application ID: 389331

Application Type: CTO AIR/WATER - Fresh

Disposing Authority: Jaipur

Address: Opp. Road No 5, VKIA, Sikar Road, Jaipur

Sir,

I/We hereby apply for obtaining

Consent, in Form No. I under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 (No. 14 of 1981) for Consent to Operate any industrial, plant owned by SHANKAR ENGINEERING WORKS (Name of Director/ proprietor/ partner etc.)

Part I: General Information

A. Details of Industry/ Activity/ Service/ Operation/ Process:-

a. Name of Industry/ Activity/ Service/ Operation/ Process	SHANKAR ENGINEERING WORKS
b. Name and Designation of the Applicant	SHANKAR LAL SAINI PROPRIETOR
c. Correspondence Address	399 Village Harmada Tehsil Rampura Dawri Jaipur
Village/ Area	JAIPUR
Street/ Locality/ City	JAIPUR
Tehsil	Jaipur(VKIA)
District	JAIPUR
Pin Code	302013
Telephone No. (Including STD Code)	0-
Mobile No.	8561899954
E-Mail Address	shankarshankarlal144@gmail.com
Fax No.	-
d. Site Address	SHANKAR ENGINEERING WORKS KHASRA NO399 Village Harmada Tehsil Rampura Dawri Jaipur
Plot No./ Khasra No.	KHASARA NO 399 VILLAGE HARMADA TEHSIL RAMPURA DAWARI JAIPUR
Village/ Area	JAIPUR
Street/ Locality/ City	JAIPUR
Tehsil	Jaipur(VKIA)
District	JAIPUR
State	Rajasthan
Pin Code	302013
Telephone No. (including STD Code)	0-
Mobile No.	085618999

shankar

Shankar
08/01/2025

13/01/2025, 15:23

Fax No.	0-			
Email Address	shankarshankarlal144@gmail.com			
e. Plot Area/ Mining Lease Area	350 Sq. Meter			
f. Land classification				
(a) Industrial or	Yes			
(b) Commercial, or	No			
(c) Agriculture, or	No			
(d) Residential, or	No			
(e) Other than above	No			
g. Whether covered under Aravalli Notification	N/A			
h. Whether requiring authorization under the rules dealing with Hazardous Waste notified under Environment (Protection) Act, 1986 and quantity of used/ waste oil is ≥ 5 KL				
i. Whether covered under EIA Notification, 2006	N/A			
j. Gross Built up Area	N/A			
k. Consent is applied for	Fresh			
(Entire Industry/ Activity/ Service/ Operation/ Process or Part thereof- please specify)				
l. Category of Industry/ Activity/ Service/ Operation/ Process	Green			
m. Scale of Industry/ Activity/ Service/ Operation/ Process	Small			
n. Status of Application/ Activity/ Service/ Operation/ Process	Operational			
o. Total Capital Investment (without depreciation) in Industry/ Activity/ Service/ Operation/ Process (as per Project Report/ CA Certificate) for which consent is applied (Rs. in lacs)	7			
p. Date of Commissioning				
q. Total number of employees (including contractual workers) in the Industry/ Activity/ Service/ Operation/ Process (maximum)	3			
r. Total number of residents in the colony; if any within the premises of the establishment	N/A N/A			
s. Installed Capacity of the Industry/ Activity/ Service/ Operation/ Process				
	S. No.	Product	Quantity	Capacity
	1	Job Work of Agriculture Equipment	40000	NOS./ANNUM
t. No. of working days in a year	300			
u. No. of shifts per day	1			
v. Electric connection number and name	SHANKAR ENGINEERING WORKS			

B. Surrounding Details:-

S. No.	Which of the following features exist within 1 km of the site	
1.	Human Settlement (Village/ City/ Town)	N/A
2.	Water body	N/A
3.	Industrial area (Specify)	N/A
4.	Any major industry (Specify)	N/A

Part II: Information related to Industry/ Activity/ Service/ Operation/ Process

(a) Raw Material Details:

S. No.	RM_NAME	Nature	Name	Consumption (With Unit)	Nature (Solid, Liquid, Gas)	Storage Capacity (With Unit)
186103	Agriculture Equipment	Solid	Agriculture Equipment	40000, NOS./ANNUM	Solid	40000, NOS./ANNUM

(b) Product/ By Product/ Service/ Activity details

S. No.	Name	Quantity/ Capacity (With Unit)	Product or By Product or Service	Storage Capacity
41669	Job work of agriculture Equipment	40000, NOS./ANNUM	Product	40000

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(c) Electric Energy/Water Requirement (Kilo Watt/Kilo liter per Day)

SrNo	Total	In Process	In Pollution Control Measure	Total Water Requirement	Fresh Water Component	Recycle Water Component
55863	24	24	0	1	1	0

(d) Water Consumption Details (Kilo liter per Day)

SrNo	Source of Water	Boiler / Cooling	Domestic	Industrial Process	Others
251360	Any Other	0	0.5	0	0.5

Part III: Information related to Effluent Generation, Treatment and Disposal

(a) Effluent Generation & Disposal Details

S. No.	Type of Effluent(Trade/ Domestic)	Quantity of Effluent Generated (KLD)	Recycled in the Process/ Activity (KLD)	Disposed/ Discharged (KLD)	Mode of Disposal
138074	Domestic Sewage	0.3	0	0.3	Septic Tank and Soakpit

(b) Mode Of Treatment and disposal

N/A

(c) Type of treatment system installed

N/A

Part IV: Information related to Air Pollution and Control Systems

(a) Air Emission Details

A- Process Stacks

Not Applicable...

B- Flue gases stacks

Not Applicable...

C- Fugitive emission

Not Applicable...

D- Details of D. G. Sets

Not Applicable...

Part V: Information related to Solid Waste:

Not Applicable...

Part VI: Information related to Consent Fee Deposition

DD Number	DD Date	DD Amount	Challan No.	Payment mode	Token No	Transaction Date	Transaction Status
126780015	29/12/2024	100.00	CTO-AW99208031	Online Payment (By Rajasthan Payment Platform)	126780015	Dec 29 2024 12:00AM	SUCCESS
126990893	02/01/2025	4500.00	CTO-AW34968900	Online Payment (By Rajasthan Payment Platform)	126990893	Jan 2 2025 12:00AM	SUCCESS

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*8 sheets
08/01/2025*

13/01/2025, 15:23

1. I/ We, hereby declare that the information furnished above is correct to the best my/ our knowledge
2. I/We, hereby submit that in case of change, either of the point of characteristic of discharge or the quantity of discharge or its quality, a fresh application for consent shall be made and until such consent is granted no change shall be made.
3. I/We, understand the State Board and its official authorized in this behalf by the State Board can make necessary changes/ modification in the data provided by me/ us while deciding the application on the basis of the information provided by me/ us.

Date:-
Place

Signature
Name
Designation
Seal

Note:

- I. Consent application must be accompanied with the fees as specified in the notifications issued by the State Government time to time.
- II. Consent fee shall be paid through Bank Draft payable in favour of the Member Secretary, Rajasthan State Pollution Control Board or through ECS or through e-Mitra/ CSC or Bank Challan or any other facility as per orders issued by the State Board time to time.
- III. Documents as per check list as specified by the State Board shall be submitted along with the application.
- IV. All documents including consent application form submitted to the State Board shall be signed/ attested by the proprietor/ authorized signatory along with seal.

Handwritten signature
08/01/2025



Application for Consent to Operate under section 21 of the Air (Prevention and Control of Pollution) Act, 1981

Print Date: 1/13/2025
Date: 30/12/2024

From:-

TANUJ INDUSTRIES KHASRA
NO.399 VILLAGE HARMADA
JODLA TEHSIL RAMPURA
DAWRI JAIPUR JAIPUR

To,
Regional Officer Opp. Road
No 5, VKIA, Sikar Road,
Jaipur Phone: 0141-2332263

Unit ID: 130306

Application ID: 389263

Application Type: CTO AIR/WATER - Fresh

Disposing Authority: Jaipur

Address: Opp. Road No 5, VKIA, Sikar Road, Jaipur

Sir,

I/We hereby apply for obtaining

Consent, in Form No. I under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 (No. 14 of 1981) for Consent to Operate any industrial, plant owned by TANUJ INDUSTRIES (Name of Director/ proprietor/ partner etc.)

Part I: General Information

A. Details of Industry/ Activity/ Service/ Operation/ Process:-

a. Name of Industry/ Activity/ Service/ Operation/ Process	TANUJ INDUSTRIES
b. Name and Designation of the Applicant	BABU LAL SAINI PROPRIETOR
c. Correspondence Address	KHASRA NO.399 VILLAGE HARMADA JODLA TEHSIL RAMPURA DAWRI JAIPUR
Village/ Area	JAIPUR
Street/ Locality/ City	Amber
Tehsil	JAIPUR
District	302013
Pin Code	0-
Telephone No. (including STD Code)	9314529575
Mobile No.	skarodlya@gmail.com
E-Mail Address	-
Fax No.	-
d. Site Address	TANUJ INDUSTRIES KHASRA NO 399 VILLAGE HARMADA JODLA TEHSIL RAMPURA DAWRI
Plot No / Khasra No.	KHASRA NO 399 VILLAGE HARMADA JODLA TEHSIL RAMPURA DAWRI
Village/ Area	JAIPUR
Street/ Locality/ City	JAIPUR
Tehsil	Amber
District	JAIPUR
State	Rajasthan
Pin Code	302013
Telephone No. (Including STD Code)	0-

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Shukla
8/01/2025

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S. No.	Name	Quantity/ Capacity (With Unit)	Product or By Product or Service	Storage Capacity
41661	Job work of Agriculture Equipment	20000, NOS./ANNUM	By Product	20000
41658	Plastic Grinding without washing	50, MT PER ANNUM	By Product	50

(c) Electric Energy/Water Requirement (Kilo Watt/Kilo liter per Day)

SrNo	Total	In Process	In Pollution Control Measure	Total Water Requirement	Fresh Water Component	Recycle Water Component
55839	100	100	0	1	1	0

(d) Water Consumption Details (Kilo liter per Day)

SrNo	Source of Water	Boiler / Cooling	Domestic	Industrial Process	Others
251291	Any Other	0	0.5	0	0.5

Part III: Information related to Effluent Generation, Treatment and Disposal

(a) Effluent Generation & Disposal Details

S. No.	Type of Effluent(Trade/ Domestic)	Quantity of Effluent Generated (KLD)	Recycled in the Process/ Activity (KLD)	Disposed/ Discharged (KLD)	Mode of Disposal
138032	Domestic Sewage	0.3	0	0.3	Septic Tank and Soakpit

(b) Mode Of Treatment and disposal

N/A

(c) Type of treatment system installed

N/A

Part IV: Information related to Air Pollution and Control Systems

(a) Air Emission Details

A- Process Stacks

Not Applicable...

B- Flue gases stacks

Not Applicable...

C- Fugitive emission

Not Applicable...

D- Details of D. G. Sets

Not Applicable...

Part V: Information related to Solid Waste:

Not Applicable...

Part VI: Information related to Consent Fee Deposition

DD Number	DD Date	DD Amount	Challan No.	Payment mode	Token No	Transaction Date	Transaction Status
126830095	30/12/2024	1000.00	CTO-AW95603714	Online Payment (By Rajasthan Payment Platform)	126830095	Dec 30 2024 12:00AM	SUCCESS

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Shukla
08/01/2025

126960771	01/01/2025	66000.00	CTO- AW55062923	94 Payment (By Rajasthan Payment Platform)	126960771	Jan 1 2025 12:00AM	SUCCESS
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1. I/ We, hereby declare that the information furnished above is correct to the best my/ our knowledge
2. I/We, hereby submit that in case of change, either of the point of characteristic of discharge or the quantity of discharge or its quality, a fresh application for consent shall be made and until such consent is granted no change shall be made.
3. I/We, understand the State Board and its official authorized in this behalf by the State Board can make necessary changes/ modification in the data provided by me/ us while deciding the application on the basis of the information provided by me/ us.

Date:-
Place

Signature
Name
Designation
Seal

Note:

- I. Consent application must be accompanied with the fees as specified in the notifications issued by the State Government time to time.
- II. Consent fee shall be paid through Bank Draft payable in favour of the Member Secretary, Rajasthan State Pollution Control Board or through ECS or through e-Mitra/ CSC or Bank Challan or any other facility as per orders issued by the State Board time to time.
- III. Documents as per check list as specified by the State Board shall be submitted along with the application.
- IV. All documents including consent application form submitted to the State Board shall be signed/ attested by the proprietor/ authorized signatory along with seal.

*4 sheets
08/01/2025*

RAJASTHAN STATE POLLUTION CONTROL BOARD
REPORT OF THE STATE BOARD ANALYST
(See Rule - 10)

Report No. : 8834
Report On : 13/01/2025

I hereby certify that I Dr Manoj Kumar Meena, State Board Analyst duly appointed under sub Section(2) of Section 20 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 10/01/2025 from Narendra Kumar Yadav, JSO, Jalpur, RSPCD Jalpur & HIRANJAN ATAL, JSO, Jalpur, RSPCD Jalpur a sample of Ambient Air Quality of House of Sunil Kumar Saini, Jodala Power House, Mahadev Nagar, Dhadarna Road sikar, road, Jalpur, Jalpur. Collected from At Rooftop Of Complainant House(Sunil Kumar Saini) During Units were Operational Collected on 09/01/2025. The Sample was in a condition fit for analysis as reported below :-
I further certify that I have analyzed the aforementioned sample on 13/01/2025 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter (PM10) µg/m3	210

The condition of the seals, fastening and container on receipt was as follows : Intact
Signed This On 13/01/2025

Dr Manoj Kumar Meena
BOARD ANALYST
Rajasthan State Pollution Control Board
Head Office (Central Laboratory)
4, Institutional Area, Jhalana Doongan, Jaipur-302
004
Phone: 0141-5159648, 5159607
Fax: 0141-5159665

of Meena
08/01/2025

AM

Signature valid

(Digitally signed by Dr Manoj Kumar Meena
Date: 2025.01.13 11:51:11
Reason: I am the author



RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 10)

8835

13/01/2025

I hereby certify that I Dr Manoj Kumar Meena, State Board Analyst duly appointed under sub section(2) of Section 20 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 10/01/2025 from Narendra Kumar Yadav, JSO, Jalpur, RSPCB Jalpur & NIRANJAN ATAL, JSO, Jalpur, RSPCB Jalpur a sample of Ambient Air Quality of House of Sunil Kumar Saini, Jedala Power House, Mahadev Nagar, Dhadarna Road ekar, road, Jalpur, Jalpur. Collected from At Rooftop Of Complaignant (Sunil Kumar Saini) House During Units were Non-Operational Collected on 08/01/2025. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 13/01/2025 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Particulate Matter (PM10) µg/m ³	151

The condition of the seals, fastening and container on receipt was as follows : Intact

Signed This On 13/01/2025

Dr Manoj Kumar Meena

BOARD ANALYST

Rajasthan State Pollution Control Board

Head Office (Central Laboratory)

4, Institutional Area, Jhalana Doongari, Jalpur-302

004

Phone: 0141-5159648, 5159607

Fax: 0141-5159665

3 sheets
08/01/2025

(Signature)

Signature valid

Digitally signed by Dr Manoj Kumar Meena
Date 20/11/2024 09:08:13
Location: Rajasthan State Pollution Control Board



97
CENTRAL LABORATORY

4, Paryavaran Marg, Institutional Area, Jhalana Doongri, Jaipur (Rajasthan)
Phone no. 0141-2711329, 2716807, www.rpcb.gov.in
Email: lab.rpcb@gmail.com



Analysis Report

Report No.: N-250108
Report On: 10.01.2025

Sample Particulars	
Name & Address of Industry/Place from where sample collected	House of Sunil Kumar Saini, Jodala Power House Mahadev Nagar, Bhadarna road, sikar road, Jaipur, Unit Id :- 6326
Type of Location	Residential
Type of the Sample	Noise
Type of Sampling	Ambient Level Noise Monitoring
Sample Collected By	Narendra Kumar Yadav, JSO, RO-Jaipur (North)
Point of Sample Collection	At main gate of complainant house during units were operational.
Date of Sample Collection	08.01.2025
Date of Receipt	09.01.2025
Sampling Method	Protocol for Ambient Level Noise Monitoring, CPCB, July 2015
Sample Code	Jan.-08
Meteorological Conditions	Clear
Period of analysis	10.01.2025

Sr. No.	Parameters	Duration	Results	Limit	Test Method
1.	Noise Level in Day Time (04.52-05.52 PM) (Leq dB A)	60 min.	60.1	55	IS:96

Note:

1. No statutory liability accepted for Monitoring / sampling not conducted / collected by RSPCB.
2. The results relates only to the sample tested.
3. The Report shall not be reproduced except in full without permission of Chief Scientific Officer.

Chhetri
08/01/2025

Ch
(Chetan Kumar Arya)
Junior Scientific Officer
Checked by

Q

(S)
Authori:
Senior Sci
GIC (NM&I),



Analysis Report

Report No.: N-250109
 Report On: 10.01.2025

Sample Particulars	
Name & Address of Industry/Place from where sample collected	House of Sunil Kumar Saini, Jodala Power House, Mahavev Nagar, Bhadarna road, sikar road, Jaipur, Unit Id :- 6326
Type of Location	Residential
Type of the Sample	Noise
Type of Sampling	Ambient Level Noise Monitoring
Sample Collected By	Narendra Kumar Yadav, JSO, RO-Jaipur (North)
Point of Sample Collection	At main gate of complainant house during units were Non-operational.
Date of Sample Collection	08.01.2025
Date of Receipt	09.01.2025
Sampling Method	Protocol for Ambient Level Noise Monitoring, CPCB, July 2015
Sample Code	Jan.-09
Meteorological Conditions	Clear Sky
Period of analysis	10.01.2025

Sr. No.	Parameters	Duration	Results	Limit	Test Method
1.	Noise Level in Day Time (02:13-03:13 PM) (Leq dB A)	60 min.	57.3	55	IS:9989

Note:

1. No statutory liability accepted for Monitoring / sampling not conducted / collected by RSPCB.
2. The results relates only to the sample tested.
3. The Report shall not be reproduced except in full without permission of Chief Scientific Officer.

Shweta
08/01/2025

(Chetan Kumar Arya)
 Junior Scientific Officer
 Checked by

AK

Shweta
 (Shweta
 Authorized Si
 Senior Scientific
 GIC (NM&I), RSPC

End of the Report



SHRI GOVIND ENGINEERING

99 INVOICE
M. 9382148101 (OLL) 9999999910 (RGT)
Add: C.I. Casting, Harvester Spare Parts & Agriculture Parts & All Type Forging
Add: KH No 399, Mahadev Nagar, Badhama Road, Jodhpur, Jharkhand, Jodhpur 302011
E-mail: shrgovindeng9950@gmail.com

[Signature]

State: Rajasthan State Code - 08 Invoice No: **051** Date: **20/12/2018**
 Ship to Party: **SGE/24-25**
 Address: **...**
 State Code: **08**
 Vehicle No: **...** 2018
 Transportation Mode: **...**
 GSTIN No: **02DUWA...**

S.N.	Particulars	HSN CODE	GST RATE	WEIGHT/QTY	RATE	AMOUNT Rs
01	<i>[Handwritten Particulars]</i>	7204	18%	11050 kg	396 1247	125550
Total						

E-Way Bill No: **...**
 Rupees in Words: **ONE LAKH TWENTY FIVE THOUSAND...**
 Add CGST @ 1%
 Add SGST @ 1%
 Add IGST @
 G. Total

Bank Details
KOTAK MAHENDRA BANK, BRANCH NORTH AVENUE, SIKAR ROAD, JAIPUR
 A/C No.: 2711601019 • IFSC Code: KKBK0003537

Terms & Conditions
 1. All Subject to Jodhpur Jurisdiction
 2. Goods under Sale will not be taken back
 3. Interest will be charge @24% per annum after 15 days
 & B.O.E.
[Signature]
08/01/2019

M/S. TANUJ INDUSTRIES

101

Deals In : Plastic Scrap & Granules

300 Jodha Ki Dhani, Dhani Ram Jal Ki, Harmera, Jaipur (Raj)

Original Copy - White
Duplicate Copy - Pink
Triplicate Copy - Yellow

Rajasthan
State Code : 08

INVOICE No. 197

M/s. *[Faint Name]*

State: *[Faint]* State Code: *[Faint]*

GSTIN: *[Faint]*

Date: *[Faint]*

Transport Name: *[Faint]*

Vehicle No: *[Faint]*

Date of Supply: *[Faint]*

Place of Supply: *[Faint]*

S. No.	Description of Goods	HSN Code	Qty. In in Pcs/Mg	Rate Per Pcs/Mg	Amount Rs	P
		3915	900 kg	421 2214	37800	

Our Bank :
SBI Bank, Rajdhani K U M. Jaipur
A/c. No : 61136775884
IFS Code : SBIN0031978

Freight & Cartage
Total Amount Before Tax
Add. CGST@
Add. SGST@
Add. IGST@
Round off
Grand Total
GST Payable on Reverse Charge

Invoice Amount

[Signature]
08/01/2025

For : *[Signature]*

- Terms & Condition :**
1. All Debts are subject to Jaipur Jurisdiction.
 2. Goods once sold will not be return back.
 3. Our Liability ceases after the goods leave our premises.

Customer's Signatory

Shankar Engineering Works

Mobile: 8561899954

All Type Of Machining Job Work

Behind Jodia Power House, Badharna Road, Sikar Road, Jaipur-302013

510

Date 30/9/24

Bikaner engineering works

Order No. Date : Challan No. Date

Sl. No.	Particulars	Qty.	Rate	Amount
	Shahi Burada SCRAP	1680 Kg	34	57,12

✓ sheets
08/01/2025

Rupees In Words
one hundred twenty

TO

GT

Subject to Jaipur jurisdiction
Received Goods in Good condition

For

Shankar Engineering Works

Mobile : 8561899954

All Type Of Machining Job Work

Behind Jodla Power House, Badharna Road, Sikar Road, Jaipur-302013

No. 529

Date 21/10/24

M/s

विकानेर, इतिहासिक नकल

Order No.

Date :

Chellan No.

Date

S. No.	Particulars	Qty.	Rate	Amount
1	वेल्डिंग बुझाई कार्य	2370 kg.	34/-	80580

Sheet
08/01/2025

Rupees In Words

- Subject to Jaipur jurisdiction.
- Received Goods in Good condition

Handwritten signature

For

M/S. TANUJ INDUSTRIES

7689922555

Deals In : Plastic Scrap & Granules

399, Jodla Ki Dhani, Dhani Ram Jal Ki, Harmers, Jaipur (Raj.)

Original Copy - White
Duplicate Copy - Pink
Tuplicate Copy - Yellow

Date: 10/01/2025

Transport Name

Vehicle No. RAJULAF 62112

Date of Supply 10/01/25

Place of Supply Jaipur

State Code

Description of Goods

HSN Code

Qty. In
in Pcs/Kg

Rate
Per Pcs/Kg

Amount
Rs

P

Plastic Scrap

3915

600
kg

421
PKG

25200

Freight & Cartage

Total Amount Before Tax

Add. CGST@ 7%

Add. SGST@ 7%

Add. IGST@

Round off

Grand Total

GST Payable on Reverse Charge

—
25200
2268
2268
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Our Bank :

SBI Bank, Rajdhani K U M , Jaipur

A/c. No : 61136775684

IFS Code : SBI:0031978

g. k. k.
08/01/2025

Invoice Amount

29736

For : M/s. TANUJ INDUSTRIES

Terms & Condition :

- All Disputes are subject to Jaipur Jurisdiction only
- Goods once sold will not be return back
- Our Liability ceases after the goods leave out premises

Customer's Signatory

(Signature)

Authorized Signatory